

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A. No. 559 of 1996.

Thursday this the 20th day of June 1996.

CORAM:

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR. P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

1. Rajaram Sukumar,
Exhibition Assistant,
Field Exhibition Office,
DAVP, Ministry of Information
and Broadcasting,
Trivandrum.
2. Ramakrishna Pillai,S.,
Sub Editor,
'Yojana' Publication Division,
Ministry of Information and
Broadcasting,
Vazhuthacaud,
Trivandrum. .. Applicants

(By Advocate Shri M.R. Rajendran Nair)

Vs.

Union of India represented by
the Secretary to Government of India,
Ministry of Information and
Broadcasting,
Shastry Bhavan, New Delhi-1.

.. Respondent

(By Advocate Shri Shafik for Shri TPM Ibrahim Khan, SCGSC)

The application having been heard on 20th June 1996,
the Tribunal on the same day delivered the following:

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicants seek to quash A2 order and pray
for a declaration that fifty percent of the existing

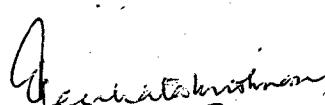
vacancies in the senior grade of Indian Information Service Group 'B' should be filled up by promoting the officers in the Junior grade.

2. When the matter came up on 17.5.96, we granted time for getting instructions. We adjourned the matter further at the request of standing counsel to file a statement. No statement has been filed. However, he suggested that a direction may be issued to respondent to consider A4 and A5 representations maintaining status quo. In the light of the submission we direct respondent to pass speaking orders on A4 and A5 representations within four weeks from today. Status quo as on today will be maintained for six weeks from today.

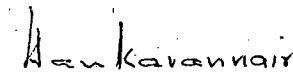
3. Standing counsel submits that he will forward a copy of the original application and a copy of this order to respondent for compliance. We record the submission.

4. Original application is disposed of as aforesaid. No costs.

Thursday this the 20th day of June 1996.


P.V. VENKATAKRISHNAN

ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR (J)

VICE CHAIRMAN

List of Annexures

1. Annexure-A2:- True copy of the circular No. A 35018/2/96-IIS dated 13.3.1996 issued by Government of India.
2. Annexure-A4:- True copy of the representation dated 8.5.1996 submitted by 1st applicant to the respondent.
3. Annexure-A5:- True copy of the representation dated 7.5.1996 submitted by 2nd applicant to the respondent.